

Name of the Corporate Debtor: VIKAS WSP LIMITED ; Date of Commencement of CIRP: 02.02.2022; List as on : 03.08.2022

Annexure-7													
Name of the Corporate Debtor: VIKAS WSP LIMITED ; Date of Commencement of CIRP: 02.02.2022; List as on : 03.08.2022													
List of operational creditors (Government dues)													
Sl.No	Details of claimant		Date of claim received		Details of Claims Admitted				Amount of	Amount of any mutual dues,	Amount of Claim under	Amount of claim not	Remarks, if any
Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CC	contingent claim	that may be set off	Verification	admitted		
1	Commissioner of Income Tax, HISAR	GOVT. OF INDIA	15-2-2022	1,92,55,51,469	1,92,55,51,469	GOVT. DUES	NO	N/A	N/A	N/A	-	-	Revised claim form received on 29 March
2	EFEO JODPUR	GOVT. OF INDIA	11-02-2022	9,28,86,993	5,01,92,604	STATUTORY DUES	NO	N/A	-	N/A	4,26,94,389	Except damages claim for full amount of PF and interest admitted	
3	CSST RANGE-33	GOVT. OF INDIA	14-02-2022	9,00,58,152	4,97,966	GOVT. DUES	NO	N/A	N/A	N/A	8,95,60,186	CD had deposited UNDER PROTEST Rs 4,90,00,499.00 and therefore the claim w.r.t. Interest and Penalty on it amounting to 4,05,54,687/- and 4,90,05,499/- has not been admitted as appeal by CD filed against it is pending.	
4	ESI JODHPUR	GOVT. OF RAJASTHAN	16-02-2022	1,52,24,099	1,52,24,099	STATUTORY DUES	NO	N/A	N/A	N/A	-	-	under ESI Claim Admitted Rs. 97,60,777 is towards Contribution, Rs. 36,13,693/- is towards Interest, Rs. 18,49,029/- is towards Penalty
5	JODHPUR VIDYUT VITRAN NIGAM LTD.	GOVT. OF RAJASTHAN	3-3-2022	4,88,153	4,88,153	GOVT. DUES	NO	N/A	N/A	N/A	-	-	

**Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records**

